

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

Company Appeal (AT) (Insolvency) No. 902 of 2020

IN THE MATTER OF:

**Monitoring Agency of
Anush Finlease & Construction Pvt. Ltd.**

...Appellant

Versus

State Bank of India & Ors.

...Respondents

Present: -

For Appellant: Mr. Ashish Verma, Mr. Jayant Mehta, Mr. B. Deepak Sharma, Mr. Iswar Mohapatra and Mr. Mehak Khurana, Advocates.

For Respondent: Mr. Manas Shukla and Mr. Apoorv Saruaria, Advocates for R- 1 & 2.

Mr. Yash Tomar and Mr. R.P. Vats, Advocates for R-4.

ORDER
(Virtual Mode)

02.03.2021 Today, when the case was called out Learned Counsel for the Appellant submits that only yesterday i.e. 01.03.2021 at 5:00 PM he has filed Written Submissions.

Office is directed to follow the COVID – 19 norms and place the same of record.

Learned Counsel for the Respondent Nos. 1, 2 and 4 have filed their Written Submissions, which is taken on record.

List the Appeal For Admission (After Notice) on **19th March, 2021.**

[Justice Anant Bijay Singh]
Member (Judicial)

[Ms. Shreesha Merla]
Member (Technical)